

ITEM NO.4+5 Court 10 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 16281/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 02-06-2021 in SA No. 421/2018 02-06-2021 in SA No. 296/2018 02-06-2021 in SA No. 448/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ANSHU JAIN & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.84928/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84931/2021-EXEMPTION FROM FILING O.T. and IA No.84926/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.84932/2021-PERMISSION TO FILE LENGTHY LIST OF DATES..[TO BE TAKEN UP ALONG WITH SLP(C) No. 11266/2021])

WITH

ITEM NO.5

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

(FOR ADMISSION and I.R. and IA No.86706/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86707/2021-EXEMPTION FROM FILING O.T. and IA No.86708/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 11261-11262/2021 (XI)

(FOR ADMISSION and I.R. and IA No.86633/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86634/2021-EXEMPTION FROM FILING O.T. and IA No.86635/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11277-11280/2021 (XI)

(FOR ADMISSION and I.R. and IA No.86792/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86793/2021-EXEMPTION FROM FILING O.T. and IA No.87402/2021-EXEMPTION FROM FILING O.T. and IA No.86795/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.87401/2021-PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

Date : 03-12-2021 This petition was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**

For Petitioner(s) Mr. V. Giri, Sr. Adv.
Mr. Rajat Singh, A
Mr. Apoorva Tewari, Adv.
Ms. Aurica Bhattacharya, Adv.
Mr. Samarth Mohanty, Adv.
Ms. Ankita Gupta, Adv.

Mr. Rahul Pratap, AOR

For Respondent(s) Mr. V.K. Shukla, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Arun Singh, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Anurag Tiwari, Adv.
Mr. Kamendra Mishra, AOR

Mr. Amit Bose, Sr. Adv.
Mr. M. A. Chinnasamy, AOR
Ms. C. Rubavati, Adv.
M. Veeraragavan, Adv.
Ch. Leela Sarveswar, Adv.
Mr. V. Senthil Kumar, Adv.
Mr. P. Rajaram, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on Wednesday, 08th of December, 2021.

**(JAGDISH KUMAR)
COURT MASTER (SH)**

**(RENU KAPOOR)
BRANCH OFFICER**